

**Land for Paradeep Marine Police Station**

1901. SHRI DILIP KUMAR TIRKEY:

SHRI BHUPINDER SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government would expedite allotment of one acre of land in Paradeep Port in favour of Paradeep Marine Police Station for construction of building; and

(b) if so, the steps taken and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) The Board of Trustees of Paradip Port Trust has already approved an allotment of one acre of Port land in favour of Home (Police) Department, Government of Odisha for construction of Marine Police Station at Paradip on lease basis for a period of thirty years with a concession to the tune of 75% on the revised market rate, in accordance with the Land Policy Guidelines, 2014 issued by the Ministry of Shipping, Government of India.

**Representations regarding revision of freedom fighters' pension**

1902. SHRI ARVIND KUMAR SINGH:

SHRI ALOK TIWARI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of representations received from various quarters regarding revision of freedom fighters' pension under Swatantrata Sainik Samman Pension Scheme during current year;

(b) whether Government proposes to renew the pension of freedom fighters in view of sharp rise in increase of prices of essential items;

(c) if so, the details thereof; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (d) Representations from various Freedom Fighters' Organisations and individuals have been received from time to time to revise the Freedom Fighters' Pension under Swatantrata Sainik Samman Pension Scheme. The Basic Pension of the Central Samman Pensioners was revised in the year 2006. In addition to the basic pension, Central Samman Pensioners receive dearness relief, which is revised every year, on the basis of twelve monthly average increase in